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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/321/ (IB)/2017
NAME OF THE PETITIONER(S) : QUINGDAO FUYUAN ARTS & CRAFTS CO. LTD
NAME OF THE RESPONDENT(S) : SABARE INTERNATIONAL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. R. Shankaralingam	Petitioner Counsel	Shankaralingam
2.	P. NEETHIL KUMAR For M/S WARAN R SAI RAMS	Respondent Counsel	P. Neethil Kumar

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner prayed time for compliance of the statutory requirements as per the IB Code, 2016. Counsel for respondent submitted that there is every chance of settling the matter with the other side and they sought some time stating that the client fell sick and bed ridden. Counsel for petitioner reported that he has no objections for granting time. Considering the circumstances, time extended at request. Put up on 17.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)